

NCLP in Odisha

347. SHRI BAISHNAB PARIDA : Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether it is a fact that Government has conceptualized and launched National Child Labour Project (NCLP) Scheme for liberation of child labour employed in hazardous works and for their physical, economic and emotional rehabilitation through a composite package;

(b) whether it is a fact that this scheme has been implemented in certain districts of Odisha; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI VISHNU DEO SAI): (a) to (c) Government is implementing the National Child Labour Project (NCLP) Scheme since 1988 in the areas of high concentration of the child labour. Under this scheme, all children in the age group of 9-14 years are rescued/withdrawn from hazardous occupations and processes and enrolled in NCLP Special Training centres, which has provisions for bridge education, vocational training, mid day meal, stipend, health care, etc. before being mainstreamed into formal education system. At present, the Scheme is approved for 24 districts in Odisha *i.e.* Angul, Balasore, Bargarh, Bolangir, Cuttack, Deogarh, Gajapati (Udayagiri), Ganjam, Jharsuguda, Kalahandi, Koraput, Malkangiri, Mayurbhanj, Nabarangpur, Nuapada, Rayagada, Sambalpur, Sonepur, Jajpur, Xonjhar, Dhenkanal, Khurda, Nayagarh and Sundergarh.

Contract workers

348. SHRI BAISHNAB PARIDA : Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether it is proposed to bring contract workers in the country at par with regular employees;

(b) whether it is proposed to make it mandatory for all the employers to treat all contract labour at par with regular employees on all fronts except security of tenure;

(c) whether it is proposed to regularize all the contract labour in different sectors to bring them within the above ambit of security; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI VISHNU DEO SAI) : (a) and (b) No, Sir. However to safeguard the interests of the contract workers further in term of wages and social security, a proposal